

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 307 of 2013

Dated : 23rd January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Maithon Power Ltd. ... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sri Venkatesh

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay for R.1
Mr. Vishal Anand
Mr. A. Bansal, (Rep.) for R.2**

ORDER

Mr. Amit Kapur, the learned counsel undertakes to file Vakalatnama on behalf of Respondent no.2 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 20.02.2014 after serving copy on the other side.

Post the matter on **26.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js